

No.K.13018/02/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 17th November, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Sanjay Kumar Medhi and (ii) Shri Nani Tagia, to be Additional Judges of the Gauhati High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.


17/11/2018

(Sadanand Vasant Date)

Joint Secretary to the Government of India
Tele: 23381496

To

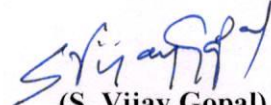
The Manager,
Government of India Press,
FARIDABAD

No. K. 13018/02/2017-US.II

Dated 17.11.2018

Copy to:-

- 1 (i) Shri Sanjay Kumar Medhi and (ii) Shri Nani Tagia,
c/o The Registrar General, Gauhati High Court, Guwahati.
- 2 The Secretary to Governor of Assam, Dispur.
- 3 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor of Mizoram, Aizawl.
- 5 The Secretary to Governor of Nagaland, Kohima.
- 6 The Secretary to Chief Minister of Assam, Dispur.
- 7 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 8 The Secretary to Chief Minister of Mizoram, Aizawl.
- 9 The Secretary to Chief Minister of Nagaland, Kohima.
- 10 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 11 The Chief Secretary, Government of Assam, Dispur.
- 12 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 13 The Chief Secretary, Government of Mizoram, Aizawl.
- 14 The Chief Secretary, Government of Nagaland, Kohima.
- 15 The Registrar General, Gauhati High Court, Guwahati.
- 16 The President's Secretariat, (CA.II Section), New Delhi
- 17 PS to Principal Secretary to the Prime Minister, New Delhi.
- 18 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 19 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(E-courts)/ DS(S)/ S.O.(Desk)
- 20 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978